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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 64/230/HDB/2018 Connected With CA(CAA) No. 121/230/HDB/2017
NAME OF THE COMPANY	Rao V Rao Agriingra Projects Pvt Ltd (Transferor Co.5)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ram Reddy	Advocate Counsel for petitioner	www.vrangoassociates.com 95422 39039	V. V. [Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for RD	Adv.	960001437	T. S. [Signature]
B. V. PAPA RAO for DL M. Anil Kumar for DL	Advocate	9848658189	[Signature]

ORDER

Heard. Orders reserved.

[Signature]
MEMBER JUDICIAL

AS